

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 7  
CP(IB) 651 of 2019

**Order under Section 9 IBC**

**IN THE MATTER OF:**

BM Enterprise  
V/s  
Hitkari Packaging Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..13/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Operational Creditor : Ms. Kinjal Trivedi  
For the Corporate Debtor : Mr. Vastal R Patel

**ORDER**


Pleadings are complete.

We direct parties to upload pleadings and submissions on **E-portal** within **Seven (7)** days, if already not uploaded.

Matter stands adjourned to 17.08.2021

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

SK

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)